## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.14/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

NAME OF THE PARTIES:

M/s. Farsight Investments Services Pvt. Ltd.

V/s.

M/s. Sonata Realtors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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## ORDER TCP 14/241-242/NCLT/MB/MAH/2010

- 1. The compliances as directed on the last occasion vide order dated 27.06.2017 has not been made by the Petitioner.
- 2. Last chance is given to the Petitioner. Otherwise the matter shall be decided on merits.
- 3. Adjourned to 23rd August, 2017.

Sd/-

M.K. SHRAWAT Member (Judicial)

Date: 20.07.2017